MEGHALAYA LEGISLATIVE ASSEMBLY
WINTER SESSION
(BULLETIN)
FRIDAY, THE 26TH NOVEMBER, 2010

The House met at 11 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 2.00 P.M. with a break from 12.00 noon till 1 P.M. The day was allotted for transaction of Government Business.

1. National Anthem was played.

2. 2 Minutes Silence was observed in memory of the deceased in the 26/11 Mumbai attack.

3. Questions.

4. The Speaker announced the Report of the Business Advisory Committee under Rule 230.

5. ALLOCATION OF TIME:

Shri Rowell Lyngdoh, Deputy Chief Minister in-charge Parliamentary Affairs moved: "This House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the current session".

(The motion was put to vote and adopted, and the Calendar was approved).

6. PANEL OF CHAIRMEN:

In pursuance of Rule 9 (1) of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly, the Hon'ble Speaker nominated the following Members to the Panel of Chairmen for the Winter Session.

(i) Shri A. L. Hek, MLA.
(ii) Shri J. M. Marak, MLA.
(iii) Shri J. D. Rymbai, MLA.
(iv) Shri M. M. Danggo, MLA.

7. LAYING OF REPORT:

(a) Dr. Mukul Sangma, Chief Minister laid the Annual Report of the Meghalaya State Information Commission 2009.
(b) Notification No.PER.11/2009/28, dated. 3rd November, 2010 pertaining to the Meghalaya Right to Information Rules, 2010.
(c) Notification No.FWM/10/2004/248, dated 19th June, 2009 pertaining to the Amendment of the Meghalaya Fiscal Responsibility and Budget Management Rule, 2006.
(d) Shri B. M. Lanong, Deputy Chief Minister i/c Law laid the Meghalaya State Legal Services Authority (Amendment) Regulations, 2010.
(e) Shri F. W. Momin, Minister i/c Co-Operation laid the Annual Report and Accounts of the Meghalaya State Warehousing Corporation for the year 2008-2009.
(f) Shri S. Nongrum, MLA, Chairman, Committee on Public Undertakings laid the Fourth Report of the Committee on Public Undertakings on the Report of the

Comptroller and Auditor General of India for the year 2008-2009 pertaining to Meghalaya Transport Corporation.

(g) Shri P. Tynsong, Minister i/c Municipal Affairs, laid (i) The Meghalaya Municipal (Amendment) Ordinance No.3 of 2010, (ii) The Meghalaya Municipal Disclosure Ordinance No.4 of 2010.

8. INTRODUCTION OF BILL:

Shri F. W. Momin, Minister i/c Co-Operation introduced the Meghalaya Co-operative Societies (Amendment) Bill, 2010.

9. OBITUARY REFERENCES:

Dr. Mukul Sangma, Chief Minister, Shri James K. Sangma, MLA, Shri Manas Chaudhuri, MLA, Shri E. C. B. Bamon, MLA, Dr. D. D. Lapang, MLA and the Hon'ble Speaker paid rich tribute and condolences to the departed Members, (L) Shri S. Budhichandra Singh, Speaker of Manipur, (L) Shri Beckstar Sangma, (L) Prof. Alexander Warjri and (L) Shri Siddhartha Sankar Ray, Former Chief Minister of West Bengal.

10. ANNOUNCEMENT:

The Hon'ble Speaker informed that the Meghalaya Legislators Forum on HIV/AIDS was formed on 12th October, 2010. The Forum will be having a launching programme on 1st December, 2010 at U SOSO THAM Auditorium from 3.00 P.M. to 4.30 P.M. He requested all the Hon'ble Members to attend the programme.

11. ADJOURNMENT:

Since there was no more Business to be transacted, the House was adjourned till 11 a.m. on Monday, the 29th November, 2010.

H. Mylliemngap,
Secretary,
Meghalaya Legislative Assembly.

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